

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2495/2024

MUNNI DEVI AND ANR. & ORS.

Appellant(s)

VERSUS

SHEIKH BARIK ALI (DEAD) THR. LR. & ORS.

Respondent(s)

(for necessary directions as per ROP dt. 30-07-2024)

Date : 13-09-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Appellant(s)

For Respondent(s) Mr. Chand Qureshi, AOR
 Mr. Avinash Singh, Adv.
 Mr. Keshav Dev, Adv.
 Mr. Chandan Kumar Mandal, Adv.
 Mr. Raj Kumar Yadav, Adv.
 Mr. Vijay Kumar, Adv.
 Mr. Kamal Akhtar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

There is no representation on behalf of the
appellants today also.

List the matter before the Court.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)